

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.407/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company	Sujoy Kumar Mukhopadhyay -Vs- ITC Ltd & Ors.		
Under Section	58-59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 CHHATRAPAL SUGANDH
Advocate

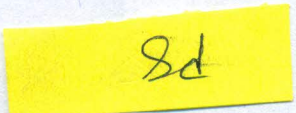
Petitioner

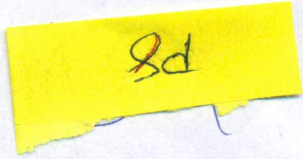
C.P. Sugandh
20/11/2017

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondents' side.

List on 10/01/2018.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)